

51

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 75/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

NAME OF THE PARTIES: IL & FS Trust Co. Pvt. Ltd.  
V/s.  
Dunar Foods Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①	Manoj Kumar Singh	} on behalf of Respondents 1-4, 6-16 and 20 Singh and Associates founder Manoj K Singh, New Delhi	
②	Nilawa Banlyopudhyay		
③	Tanuka De		
④	Arpita Karmakar (LS)		
①	Sharan Jagtiani	} Advocates for Petitioners i/b W.S. Kulkarni & Co. ★	
②	Manav Kane		
③	Rahul M. Kudam		
④	Chitra Sundaram		

ORDER

TCP 75/397-398/NCLT/MB/MAH/2014

Owing to paucity of time, list this matter on 13.10.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)